GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:896 ANSWERED ON:29.07.2010 HIGH SPEED RAIL CORRIDOR Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railways have received any request from Karnataka Government that a High Speed Southern Rail Corridor be planned between Chennai-Mumbai via Bangalore and Hubli with an additional link between Bangalore and Mysore;

(b) if so, the details of the feasibility study conducted by the Railways; and

(c) the time by which the final decision is likely to be taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) to (c): Yes, Madam. Government of Karnataka had requested for undertaking pre-feasibility study for a High Speed Rail corridor on the Chennai-Bangalore-Hubli-Mumbai route with a link upto Mysore. As per the policy of Ministry of Railways, pre-feasibility study for High Speed Rail Corridor which is other than the six corridors identified by Railways, the concerned State Government has to bear 80% of the cost of the study. Government of Karnataka has expressed its unwillingness to do so. Hence the decision to go in for a pre-feasibility study for High speed Rail Corridor between Chennai-Mumbai lies with the Government of Karnataka.